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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/7/2017
NAME OF THE APPLICANT : UNIVERSAL COKE AND POWER LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	RAJIBLOCHAN SARANGI	PCS	R. I. h
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ORDER

Shri Rajiblochan Sarangi, counsel representing the applicant present. This Tribunal has received an e-mail communication from ROC, Tamil Nadu, informing that he has not received the requisite documents in this regard. For the said reasons, ROC is not in a position to send any report. Counsel for petitioner is directed to submit the required papers to ROC and report the same to this Bench. Time extended at request for hearing the matter. Put up on 02.03.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)